

be filed as stated by learned counsel for Respondent No.2 to this application.

Appeal No. 311 of 2018

Admit.

List the IA No. 1468 of 2018 (Appln. for stay) for hearing on **30.10.2018**. Interim order to continue till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk